

1	2
1970	
January	34.00
February	18.77
March	4.25
April	47.41
May	23.82
June	63.82
July	70.52
August	25.81
September	27.64
October	36.43
November	39.00
December	49.78
1971	
January	46.84
February	38.80
March	9.47
April	44.80

STATEMENT II

Monthly growth* of aggregate deposits (excluding inter-bank deposits) of the 14 Nationalised banks in the year preceding nationalisation.

(Rs. crores)

14 Nationalised Banks

1968	
July 19—end August	11.20
September	7.40
October	39.20
November	20.90
December	62.33
1969	
January	7.00
February	13.58
March	18.47
April	65.81
May	43.10
June	119.86
18th July	(—) 7.21

*Between last Fridays.

Smuggling of Gold into India

89. SHRI J. S. TILAK : Will the Minister of FINANCE/ वित्त मंत्री be pleased to state :

(a) whether smuggling of gold into India has been on the increase during the last three years :

(b) whether the increase in smuggling of gold is attributable to the Gold Control measures of Government and the high price of gold that is prevailing in our country ; and

(c) what further steps Government propose to take to check the smuggling of gold?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/ वित्त मन्त्रालय में राज्य मन्त्री (SHRI K. R. GANESH) : (a) There are no reliable data to suggest that the smuggling of gold has been on the increase during the last three years.

(b) Increase in smuggling of gold, if any, cannot be attributed to the gold control measures. On the contrary, the provisions of the Gold (Control) Act, act as a check on the circulation of smuggled gold in the country. The high price of gold in India, however, acts as an incentive for smuggling of gold into India.

(c) The question of augmenting anti-smuggling staff and acquiring suitable sea crafts is under active consideration.

Loans to Primary Agricultural Credit Societies

90. SHRI K. L. N. PRASAD : SHRI SUNDAR SINGH BHANDARI : SHRI LAL K. ADVANI : SHRI NIRANJAN VARMA : SHRI J. P. YADAV : SHRI N. K. SHEJWALKAR : SHRI PRANAB KUMAR MUKHERJEE : SHRI S. C. ANGRE : DR. BHAI MAHAVIR :

Will the Minister of FINANCE/ वित्त मन्त्री be pleased to state :

(a) the number of primary agricultural credit societies which received loans from the

commercial banks upto the end of December 1970 under the scheme to provide credit facilities to these societies ;

(b) what is the statistical breakup of these societies along with the amount of financial assistance received ;

(c) whether it is a fact that only 1565 societies received credit as against the targeted number of 2132 societies to be covered under the scheme ; if so, what are the reasons therefor ;

(d) whether the terms and conditions for credit facilities were uniform for all the banks ; and

(e) what steps have been taken by Government to avoid bad debts hitherto experienced in extending advances to co-operative societies ?

THE MINISTER OF FINANCE/

वित्त मन्त्री

(SHRI Y. B. CHAVAN) : (a) and (b). A Statement showing statewise the number of primary agricultural credit societies with credit limits sanctioned and the amount of loans disbursed to them by the commercial banks upto 31st December, 1970 is attached. (See. below)

(c) Yes Sir ; originally it was expected that commercial banks would take over 2132 societies. In actual practice, however, 1993 societies have so far been allotted to them of which 1565 societies have their credit limits sanctioned and 1270 have actually received credit from the commercial banks as shown in the statement.

The reasons for short fall in the number of societies covered under the scheme are broadly as follows :

(1) Late entry of the commercial banks on account of delay in completing preliminary formalities like taking over the societies, placement of staff etc.

(2) Heavy overdues of many of these societies and the large number of their defaulting members disqualified them from taking fresh advances from the commercial banks.

(3) Some societies opted to go out of the scheme because of their unwillingness to borrow from commercial banks.

(4) Certain societies were rejected by the commercial banks because of lack of cooperation from office-bearers of the societies, dormancy of some societies etc.

(5) Refusal by some of the central co-operative banks to cede the allotted societies to the commercial banks as the latter were reluctant to take over the entire previous liabilities of these societies.

(d) By and large, the terms and conditions governing credit facilities to the societies by the banks are similar and follow the 'guidelines' issued to the banks by the Reserve Bank of India.

(e) In the guidelines, the banks have been advised to appoint adequate staff to supervise end-use of the loans made to the borrowers of the societies covered under the scheme. The scheme also envisages appointment of paid secretaries of societies who would be in close touch with the borrowers. These measures are intended to facilitate verification of utilisation of the loans and strengthening recovery operations and thus ultimately to prevent accumulation of overdues leading to bad debts.

Statement

Financing of Primary Agricultural Credit Societies by Commercial Banks—Progress upto 31st December, 1970.

	No. of Societies				
	Allotted	Credit Limits Statements Prepared	Credit Limited Sanctioned	No. of Societies Receiving Credit	Amount Disbursed (Rs. in lakhs)
1	2	3	4	5	6
Andhra Pradesh	673	477	464	370	155.38
Haryana	260	229	229	159	78.01

1	2	3	4	5	6
Madhya Pradesh	356	314	313	274	57.32
Mysore	547	421	408	370	100.39
Uttar Pradesh	157	151	151	97	28.87
Total	1993	1592	1565	1270	419.97

Grade of University and College Teachers

91. SHRI SITARAM JAIPURIA : Will the Minister of EDUCATION AND SOCIAL WELFARE/ शिक्षा और समाज कल्याण मन्त्री be pleased to state :

(a) whether Government have received a copy of a resolution adopted by the Delhi University Teachers Association urging upon the Government of India for a running grade for University and college teachers, an additional weekly off, housing facilities and changes in the composition of governing bodies of colleges ; and

(b) if so, the steps being taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/ शिक्षा और समाज कल्याण मन्त्रालय में उप-मंत्री (PROF. D. P. YADAV) : (a) A copy of resolution demanding, *inter alia* changes in the composition of Governing Bodies of colleges and introduction of a running grade for all categories of teachers was received from Delhi University Teachers' Association. That Association had also presented a memorandum to the Chairman, University Grants Commission in July, 1970 on the question of running grade for all categories of university teachers and their other service conditions.

(b) The position regarding various matters referred to in part (a) of the question is as follows :—

(1) *Running grade for University and College Teachers* :—The question is under consideration of the Committee on Governance of Universities and Colleges appointed by the U.G.C. The Delhi University has also appointed a Committee to consider the matter and work out the financial implications in this regard.

(ii) *Additional Weekly Off* :—No memorandum has been received by Government/University Grants Commission from Delhi University Teachers' Association in this regard.

(iii) *Housing facility* :—A deputation of the said Association met the Chairman, University Grants Commission in March, 1971 with regard to the scheme of University Grants Commission for assistance to colleges for construction of teachers' hostel on sharing basis according to which 80% of the cost is borne by the University Grants Commission and the 20% by the College concerned. It was represented that the built up area of 720 sq. ft. for a unit in the hostel provided in the scheme was not adequate for teachers with families. The deputation also made other suggestions regarding rent and re-payment of loan. The matter was considered by the Commission in its meeting held on 5-5-1971 and the Commission decided that the colleges may increase the built-up area upto 50% for a unit but the Commission's assistance will be limited, on sharing basis, to Rs. 3 lakhs for each college. The decision of the Commission has been communicated to Delhi University.

(iv) *Changes in the Composition of Governing Bodies* :—The Government is awaiting the report of University Grants Commission's Committee on Governance of Universities and Colleges. The Association had itself also submitted a memorandum to a sub-committee of this committee.

Sethusamudram Project

92. SHRI T. V. ANANDAN : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/ संसदीय कार्य तथा नौवहन और परिवहन मंत्री be pleased to state :

(a) whether it is a fact that the Sethusamudram project has been abandoned ;